

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 2(ND)16
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. MAHARAJ KRISHAN HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

**NAME OF THE COMPANY: M/s. Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt.
Ltd. & Ors.**

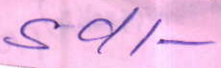
SECTION OF THE COMPANIES ACT: 397/398

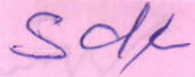
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Palsh Agard	Adv	Respondent	
2.	MANSUMYER SINGH, Adv	}	PETITIONER	
3.	HIMANSHU VIJ, Adv			

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given 2 weeks' time as last chance to advance the arguments in the matter.

List on 22.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)